

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1305/(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:      Superways Enterprises Pvt. Ltd.  
                                     V/s.  
                                     Topworth Steel & Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Devesh Jivekar a/s/o Rishabh Jaiswal /b Rajani AM	for Corp debtor	? 
2	Neerav B Merchant /b Thakordas Madgawkar for Petitioner		} 

contd ... page 2

: 2 :

ORDER

CP No.1305/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 04.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)